

मिचने से उनकी आर्थिक दशा दयनीय हो गई है।

अतः कृषि मंत्री जी से आग्रह है कि इस संबंध में अविलम्ब यथोचित कार्रवाई की जाये और मिल का नवीनीकरण कराया जाये।

(viii) Need of grant "No Objection" by Delhi Cantonment Board to Delhi Electricity Supply Undertaking for electrification of area adjoining Naraina village

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Sir, large number of people residing in the area adjoining village Naraina in Delhi Cantonment are without electricity for a long time as the Government Board has refused to grant 'No Objection' to the Delhi Electricity Supply Undertaking which is ready to supply electricity to the area.

People have already deposited security money for getting electric connection and they are at a loss to understand why the Cantonment Board with its unhelpful attitude is causing them grave inconvenience.

To deny electricity to the people on the plea that the land will be required for Defence purpose is not at all convincing. In case of need, alternative arrangements will have to be made for those who have been allowed to occupy the Cantonment land.

I request the Defence Minister to direct the Delhi Cantonment Board to issue 'No Objection' to Delhi Electricity Supply Undertaking so that the area adjoining Naraina village could be electrified immediately.

(ix) Demonstration by the Railway employees in Delhi for interim relief and wage revision

PROF. MADHU DANDAVATE (Rajapur): Sir, today thousands of Railway employees have come to Delhi from different parts of the country to stage a massive demonstration in front of the Parliament House to demand interim relief to the Railway employees pending settlement of their other

demands including wage revision based on parity with the wages of the public sector employees. On behalf of the Railway workers, a petition is also being submitted to the Speaker of the Lok Sabha urging an early settlement of the Railway workers' demands.

I request the Union Railway Minister to make a statement on the demands of the Railway employees.

MR. DEPUTY SPEAKER: It is very good that a former Railway Minister is making a demand of the Railway employees when he is not a Minister.

PROF. MADHU DANDAVATE: Sir, 80 per cent of them, I have already granted.

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): It is supported by the Deputy-Speaker,

12.42 hrs.

Demands for Grants, 1983-84—Contd.

(i) Ministry of Defence—Contd.

MR. DEPUTY SPEAKER: Now, the House will resume further discussion and voting on the Demands for Grants under the control of the Ministry of Defence.

Hon. Members, it was announced yesterday that the time for this debate was over and the discussion would be over when the Minister would reply to the debate immediately after the preceding item was over. Now, two more requests came to me from two hon. Members that they wanted to speak. All hon. Members are requested hereafter that they should give their names in advance when the discussion starts and they should also remain present throughout the discussion. In the present case, we are put in an inconvenient position because we have got requests from one ex-Minister and from one very active Member, Shri Unni-